

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(CAA) No.737/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company	Shristi Infrastructure Development Corporation Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Ld. Counsel for the petitioner is present.

At the request of Central Government vide letter addressed to this Tribunal, adjourned for hearing.

List it on 13/03/2018.

Sd
(Jinan K.R.)
Member (J)